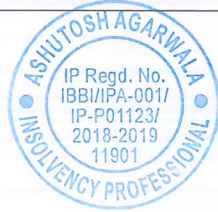


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
COLOUR ROOF (INDIA) LIMITED OPERATING IN
COLOUR COATED METAL SHEETS AND PROFILES INDUSTRY AT
KHOPOLI & TALOJA IN MAHARASHTRA AND ERODE IN TAMILNADU
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SN	RELEVANT PARTICULARS													
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Colour Roof (India) Limited PAN: AABCC3215D CIN: U27200MH2000PLC126598												
2.	Address of the registered office	B-1/1 Mayour MA Krupa CHS Limited, Off Gokhale School, Shimpoli Road, Borivali West, Mumbai – 400092, Maharashtra.												
3.	URL of website	www.colourroof.com												
4.	Details of place where majority of fixed assets are located	Khopoli Plant: Plot No 42-45, Dheku, Khopoli, Taluka Khalapur, Raigad, Maharashtra - 410203. Taloja Plant: J-16, MIDC, Taloja, Navi Mumbai, District Raigad, Maharashtra - 410208. Erode Plant: C 25-27, SIPCOT, Perundurai, Erode, Tamil Nadu - 638052.												
5.	Installed capacity of main products/ services	<ul style="list-style-type: none"> • Colour Coated Metal Coils and Sheets: 84,000 MT/Annum. • Pre-coated Metal Profile Sheets for Roofing/ Cladding/ Decking: 61,950 MT/Annum. • Colour Coated Metal Profiles Accessories (Flashings/ Girts/ Others): 3,000 MT/Annum. • Steel Construction Structural Sections (C and Z Purlins/ Others): 3,120 MT/Annum. 												
6.	Quantity and value of main products/ services sold in last financial year	<table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th style="text-align: center;">Year</th> <th style="text-align: center;">Sales Qty (MT)</th> <th style="text-align: center;">Sales Val (Lacs)</th> </tr> </thead> <tbody> <tr> <td style="text-align: center;">2022-23</td> <td style="text-align: center;">9434</td> <td style="text-align: center;">8390</td> </tr> <tr> <td style="text-align: center;">2021-22</td> <td style="text-align: center;">39668</td> <td style="text-align: center;">38197</td> </tr> <tr> <td style="text-align: center;">2020-21</td> <td style="text-align: center;">61934</td> <td style="text-align: center;">40004</td> </tr> </tbody> </table>	Year	Sales Qty (MT)	Sales Val (Lacs)	2022-23	9434	8390	2021-22	39668	38197	2020-21	61934	40004
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9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	www.colourroof.com/resolution-process/												
10.	Last date for receipt of expression of interest.	Original Date: 14/03/2024 1 st Extension: 31/03/2024												
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12.	Last date for submission of objections to provisional list	Original Date: 29/03/2024 1 st Extension: 15/04/2024												
13.	Date of issue of final list of prospective resolution applicants	Original Date: 08/04/2024 1 st Extension: 25/04/2024												




14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Original Date: 13/04/2024 1 st Extension: 30/04/2024
15	Last date for submission of resolution plans	Original Date: 13/05/2024 1 st Extension: 30/05/2024
16	Process email id to submit Expression of Interest	colourroof.abc@gmail.com



Mr. Ashutosh Agarwala
IBBI/IPA-001/IP-P01123/2018-2019/11901
Registered Address: D-1005, Ashok Towers,
Dr. S.S. Rao Road, Parel, Mumbai 400012
For Colour Roof (India) Limited
Date: 15/03/2024
Place: Mumbai

Govt, RBI in talks to boost e-com exports

Efforts on to ease Fema norms, says DGFT Sarangi

ASIT RANJAN MISHRA
New Delhi, 14 March



The commerce department is also working with the Department of Revenue and the Department of Post to expedite e-commerce exports

The commerce ministry is in discussions with the Reserve Bank of India (RBI) to facilitate e-commerce exports by liberalising the Foreign Exchange Management Act (Fema) guidelines, Santosh Kumar Sarangi, Director General of Foreign Trade (DGFT), said on Thursday.

"A few days back we had a meeting with the entire team of RBI officials who deal with this. There is a lot of liberalisation which is coming in the RBI guidelines and we should be seeing the results in next two to three months with regard to e-commerce (export) policies," Sarangi said at the 1st Asia Pacific e-commerce policy summit organised by economic think tank Icrier.

Sarangi said that for business to business (B2B) shipments, the RBI has a Fema guideline under which payments have to be realised within a certain period of time (nine months). "But in e-commerce that time may get expanded," Sarangi said, indicating that the commerce department is working with the RBI to liberalise the guideline for e-commerce exports.

For any export realisation, Fema guidelines also suggest that the realisation has to be knocked off against the shipping bill. "That's done through generation of an Electronic Bank Realisation Certificate (e-BRC). DGFT's team is working with RBI so that this e-BRC is done through a self-declaration basis. This will help exporters who have a large number of consignments with small values. They will be able to do it themselves without approaching a bank. So that would result in a lot of ease of doing business for e-commerce players," Sarangi said.

At present, e-BRC is uploaded on the DGFT system by banks on realisation of payment against exports. Any firm applying for benefits under Foreign Trade pol-

icy is required to furnish e-BRC as a proof of realisation of payment against exports made. Sarangi said that apart from the RBI, the commerce department is working with the Department of Revenue and the Department of Post to expedite e-commerce exports. "Designating zones where accountability and responsibility is inbuilt, and clearing consignments at a very fast pace would be crucial. Along with that, sufficient warehousing within and abroad, and meeting the consumer demand on a real-time basis would also be key. So we are working with the Department of Revenue, Department of Post, and with a lot of private stakeholders to work on a range of policies which impact e-commerce," he added.

Farmers say stir to go on until demands met



Farmers at a mahapanchayat in New Delhi on Thursday

Thousands of farmers gathered at Ramlila Maidan on Thursday and pledged to continue their protest until the Centre fulfils their pending demands, including a law on the minimum support price (MSP).

The farmers flocked in large numbers to take part in *Kisan Mazdoor Mahapanchayat* held under the banner of the old Samyukta Kisan Morcha (SKM), an umbrella body of farmer organisations that spearheaded a protest at Delhi's borders in 2020-21 against three agriculture laws that have since been repealed. Vowing that the protest will go on, the protestors, who

started congregating at the venue in the morning, said they will observe March 24 as 'Save Democracy Day' against the alleged 'anti-people' policies of the Central government. The agitating farmers' demands include guaranteed MSP which is 50 per cent more than the comprehensive cost, loan waiver, an end to privatisation of electricity and action against the culprits of the Lakhimpur Kheri incident.

Security was beefed up in Delhi and heavy force was deployed to check vehicles in the central parts of the city due to the farmers' rally.

SANJEEB MUKHERJEE & AGENCIES

ACCENT REGION

UTTAR PRADESH

Govt plans to develop MSME export hubs

VIRENDRA SINGH RAWAT
Lucknow, 14 March

The state government is looking to develop local export hubs and nudge the e-commerce sector to double micro, small and medium enterprises (MSME) shipments to ₹3 trillion in two-three years.

The sector contributes 60 per cent to UP's annual industrial output and is the leading employment generator after agriculture and allied activities. The MSME department is working on a plan to promote 75 districts as potential export hubs for local industries to create jobs and contribute to the ₹1 trillion dollar economy goal.

The state will invest in the promotion and online marketing of MSMEs, especially under the One District One Product (ODOP) scheme, to compete in the global markets.

The sector played a vital role in attracting private investment in the state, said Rakesh Sachan, the state's MSME minister. The MSME department will send officials to Tamil Nadu and Odisha to study the mechanism of raw material banks set up in these states for possible replication. However, these industries faced impediments to working capital,



The UP government will invest in promotion and online marketing of MSMEs, especially under the One District One Product scheme

lack of marketing support, etc. In this regard, the UP government launched the ODOP scheme to revive traditional handicrafts and indigenous industries. Addressing a recent MSME programme in Lucknow, Chief Minister Yogi Adityanath said that when indigenous products gain traction, it is imperative to nurture and incentivise them with a robust platform to flourish in the market.

CHHATTISGARH

BPCL to set up 2 CBG plants in Raipur, Bhilai

State-run Bharat Petroleum Corporation Limited (BPCL) on Wednesday signed a tripartite Memorandum of Understanding (MoU) with Chhattisgarh Biofuel Development Authority (CBDA) and the state municipal corporations of Raipur and Bhilai for the production of compressed biogas (CBG). BPCL will set up

CBG plants in Raipur and Bhilai. About 200 to 250 metric tonnes of municipal solid waste will be used in the production of biofuel every day. BPCL will invest ₹100 crore in the two plants, the spokesperson said, making the total capacity of each plant to 100-150 tonnes per day (TPD).

The construction of the plant would create direct and indirect employment of about 60,000 mandays per year in the state.

R KRISHNA DAS

MADHYA PRADESH

Two air services launched in boost for religious tourism

SANDEEP KUMAR
Bhopal, 14 March

Madhya Pradesh Chief Minister Mohan Yadav on Thursday launched PM Shri Tourism Air Service and PM Shri Religious Tourism Helicopter Service with the aim of expanding religious tourism in the state.

Launching this service at a function in the capital city Bhopal, Yadav said: "Our effort is to build airstrips in all the districts of the state and expand interstate air service."

He said that there will be air connectivity between Indore to Mahakaleswar

(Ujjain) and Omkareshwar. After air service, helicopter service will be started for religious places like Datia, Orchha, and Maihar, etc.

Under the two services, two twin-engine aircraft will be operated for an affordable journey, said MP's Tourism, Culture and Religious Trust Minister Dharmendra Lodhi.

A contract has been signed with aircraft operator FlyOla and the operator will have to look after assortment of flight routes,

establishment of ticket counters, local staff selection, and training within two months. After this, regular operation of services will be started.

Under the scheme, one twin-engine helicopter will be operated from Bhopal and one single-engine helicopter will be present in Indore and Ujjain.

Booking can be done online through Madhya Pradesh Tourism portal, Make My Trip, agoda, besides other portals.

Under the two services, two twin-engine aircraft will be operated for an affordable journey

RAJASTHAN

Govt plans to boost millet production

The Rajasthan government has decided to distribute free seeds of millets and coarse grains to the state's farmers in a bid to boost millet production. "We have decided to provide free mini kits of maize seeds to 1.2 million farmers, pearl millet (bajra) seeds to 800,000 farmers, mustard seeds to 700,000 farmers, moong seeds to 400,000 farmers, and sorghum (jowar) and moth seeds to 100,000 farmers," Chief Minister Bhajan Lal Sharma said.

An official of the agriculture department said that the free seeds kits will be distributed starting next financial year. Rajasthan has a share of 26 per cent in total millet production of the country. The state also accounts for 41 per cent bajra production in the country.

ANIL SHARMA

Hindustan Steelworks Construction Ltd.
(A Govt. of India Undertaking) A Subsidiary of NBCC (India) Ltd.
3rd Floor, Jackson Gate Building, Agartala - 790001
Email: agartala@hsccl.co.in, CIN: U27510WB 1964 GOI 026118

E-Procurement Notice
NIT No. 207/TRRDA/HSCL/SE(P)/EX-C/CPD-III/2023-24
HSCL on behalf of Governor of Tripura invites percentage rate bids through PMGSY e-procurement Portal at <https://pmgsyenderstrp.gov.in> for construction & routine maintenance of PMGSY road at Chawmanu block of Dhalai District. Date of release of invitation for Bids: 15.03.2024. The last date/time for receipt of Bids is 05.04.2024 upto 3:00 PM. Technical bids of the tender shall be opened on same day at 3:30 PM. Corrigendum/Addendum to this notice, if any, would appear only on the said website and not to be published in newspaper(s).

Zonal Head

भारतीय कंटेनर निगम लिमिटेड
CONTAINER CORPORATION OF INDIA LTD.
एक नव्वल कम्पनी (भारत सरकार का उपक्रम)
A Navratna Company (A Govt. of India Undertaking)
Duckback House, 5th Floor, 41, Shivajinagar Sarani, Kolkata, West Bengal 700 017
Tel: 033 22837101-05

NOTICE INVITING TENDER
(E-tender cum reverse Auction mode only)

Tender No.	CON/AREA-IV/CONCOR PARADIP/ISURVEY/2024
Name of Work	Survey of containers at CONCOR Paradip container terminal through e-tendering mode only.
Estimated Cost	₹18.09 lakh for 2+1 years approx. (with GST)
Period of contract	2+1 years
Earnest Money Deposit	₹12,000/- through e-Payment.
Cost of Document	₹1,000/- Inclusive of all taxes and duties through e-payment. - Non refundable
Tender Processing Fee	₹1,067/- Inclusive of all taxes and duties (Non-refundable) through e-payment.
Date of Sale (Online)	From 16.03.24 (1000 hrs.) to 01.04.24 (up to 1600 hrs.)
Date & Time of submission of tender (online)	On or before 1700 hrs. of 02.04.24
Date & Time of opening of tender (online)	03.04.24 at 1530 hrs.

For eligibility criteria and other details, please log on to www.concorindia.com, or www.tenderwizard.com/CCL. Bidders are requested to visit website regularly. CONCOR reserves the right to reject any or all the tenders without assigning any reason thereof. Bidders are requested to note that corrigendum/addendum/clarifications, if any, shall be posted at CONCOR website only.

Area Head-Area IV

Maharaja Shree
UMAID MILLS LIMITED
Regd. Office : 7, Munshi Premchand Sarani, Hastings, Kolkata- 700022
Phone : +91-33-22230016; Fax : +91-33-22231569; E-mail : kolkata.msum@inbgroup.com
Website : www.msumindia.com; CIN : U17124WB1939PLC128650
Head Office and Works: Jodhpur Road, Pali - 306 401 (Rajasthan)
Phone : +91-2932-220286/288; Fax: +91-2932-221333; Email : ho.msum@inbgroup.com

NOTICE

Members are hereby informed that pursuant to the provisions of Sections 108 and 110 of the Companies Act, 2013 ('Act') read with Rules 20 and 22 of the Companies (Management & Administration) Rules, 2014 (including any statutory modification, enactment or re-enactment thereof for the time being in force), General Circular No. 14/2020 dated 8th April, 2020, General Circular No. 17/2020 dated 13th April, 2020, General Circular No. 22/2020 dated 15th June, 2020, General Circular No. 33/2020 dated 28th September, 2020, General Circular No. 39/2020 dated 31st December, 2020, General Circular No. 10/2021 dated 23rd June, 2021, General Circular No. 20/2021 dated 8th December, 2021, General Circular No. 03/2022 dated 5th May, 2022, General Circular No. 11/2022 dated 28th December, 2022 and General Circular No. 09/2023 dated 25th September, 2023 ("General Circulars") issued by the Ministry of Corporate Affairs (the "MCA"), the Company has completed the dispatch of the Postal Ballot Notice on 14th March, 2024, for seeking consent of the Members through Postal Ballot by remote e-voting process to transact the business as set out in the Postal Ballot Notice dated 31st January, 2024.

In terms of General Circulars, the company has sent the said documents through electronic mode to those Members who have registered their e-mail addresses with the Company or with the Depositories as on 8th March, 2024 ("Cut-Off date") and the communication of assent / dissent of the members will only take place through the remote e-voting system.

Members whose names are recorded in the Register of Members of the Company or in the Register of Beneficial Owners maintained by the Depositories as on the cut-off date i.e. Friday, 8th March, 2024 only will be entitled to cast their votes by remote e-voting system.

The Board of Directors of the Company has appointed M/s Vinod Kothari & Company, Practising Company Secretaries, Kolkata, as Scrutinizer for conducting the Postal Ballot through e-voting process in accordance with law in a fair and transparent manner.

Members who have not registered their e-mail address so far, are requested to register their e-mail address for receiving all communications from the Company electronically with RTA at email id mdpdc@yahoo.com. The Members who have not received the Postal Ballot notice may apply to the Registrar and Share Transfer Agent i.e. M/s Maheshwari Datamatics Private Limited, 23, R. N. Mukherjee Road (5th Floor), Kolkata - 700001 or at mdpdc@yahoo.com and obtain a duplicate thereof. The Postal Ballot Notice is also available at Company's website i.e. www.msumindia.com and CDSL e-voting website i.e. www.evotingindia.com.

In compliance with the provisions of Section 108 of the Companies Act, 2013 read with Rule 20 of the Companies (Management & Administration) Rules, 2014 (as amended from time to time), the Company is pleased to provide the Members (whether holding shares in physical or dematerialized form) with the facility to exercise their right to vote on the matter set out in the Postal Ballot notice by electronic means i.e. through e-voting services provided by Central Depository Services (India) Limited (CDSL). The e-voting period commences on Friday, the 15th day of March, 2024 at 09:00 A.M. and ends on Saturday, the 13th day of April, 2024 at 05:00 P.M. E-Voting module will be blocked by CDSL at 05:00 P.M. on Saturday, the 13th day of April, 2024 and voting shall not be allowed beyond the said date and time. Please read carefully and follow the instructions as printed in this Notice for e-voting purpose.

The results of the Postal Ballot/E-voting shall be announced by the Chairman of the Company or in his absence, any person authorized by him, within a period not later than three days of the last date of e-voting. The results of the Postal Ballot/E-voting along with the Scrutinizer's Report will be posted on the Company's website at www.msumindia.com and CDSL website at www.evotingindia.com and shall also be displayed on the Notice Board of the Company at the Registered Office of the Company at 7, Munshi Premchand Sarani, Hastings, Kolkata - 700022.

If you have any queries or issues regarding attending e-Voting from the CDSL e-Voting System, you can write an email to helpdesk.evoting@cdslindia.com or contact at toll free no. 1800225533.

All grievances connected with the facility for voting by electronic means may be addressed to Mr. Rakesh Dalvi, Sr. Manager, (CDSL) Central Depository Services (India) Limited, A Wing, 25th Floor, Marathon Futurex, Marfatil Mill Compounds, N M Joshi Marg, Lower Parel (East), Mumbai - 400013 or send an email to helpdesk.evoting@cdslindia.com or call toll free no. 1800225533.

By Order of the Board of Directors
For Maharaja Shree Umaid Mills Limited
Sd/-
Atul Krishna Tiwari
Company Secretary
M. No. : ACS48221

Place : Kolkata
Date : 14th March, 2024

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR COLOUR ROOF (INDIA) LIMITED
OPERATING IN COLOUR COATED METAL SHEETS AND PROFILES INDUSTRY AT KHOPOLI & TALOJA IN MAHARASHTRA AND ERODE IN TAMILNADU
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN & CIN / LLP No.	Colour Roof (India) Limited AARCC2215D CIN: U27200MH2000PLC126598												
2. Address of the registered office	B-1/3 Mayour MA Krupa CHS Limited, Off Gokhale School, Shimpoli Road, Borival West, Mumbai - 400092, Maharashtra.												
3. URL of website	www.colourroof.com												
4. Details of place where majority of fixed assets are located	Khopoli Plant: Plot No 42-45, Dheku, Khopoli, Taluka Khairapur, Raigad, Maharashtra - 410203. Taloja Plant: J-35, MIDC, Taloja, New Mumbai, District Raigad, Maharashtra - 410208. Erode Plant: C-25-27, SIPCOT, Perundurai, Erode, Tamil Nadu - 638052.												
5. Installed capacity of main products/ services	Colour Coated Metal Coils and Sheets: 84,000 MT/Annum. Pre-coated Metal Profile Sheets for Roofing/Cladding/ Decking: 61,950 MT/Annum. Colour Coated Metal Profiles Accessories (Flashing/ Girts/ Others): 3,000 MT/Annum. Steel Construction Structural Sections (C and Z Purlins/ Others): 3,120 MT/Annum.												
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15. Last date for submission of resolution plans	Original Date: 13/05/2024 1st Extension: 30/05/2024												
16. Process email id to submit Expression of Interest	colourroof.ibc@gmail.com												

Sd/-
Mr. Ashutosh Agarwal
IBBI/PPA-001/PP-01123/2018-2019/11901
Registered Address: D-1005, Ashok Towers, Dr. S.S. Rao Road, Parel, Mumbai 400012
For Colour Roof (India) Limited
Date: 15/03/2024
Place: Mumbai

E-AUCTION SALE NOTICE
IND-BARATH THERMAL POWER LIMITED (IN LIQUIDATION)
(CIN: U40101TG2007PLC052232)
Regd. off: H No. 8-5-210/43, Plot No 44, Shiva Enclave, Old Bowenpally, Secunderabad, Rangareddi, Telangana-500011
Plant address: Swaminatham Village, Otapidaram, Swaminatham, Thoothukudi, Tamil Nadu, 628402

Notice is hereby given to the public in general in connection with the sale of assets of Ind-Barath Thermal Power Limited (in liquidation) ("Corporate Debtor") on piecemeal / collectively basis, offered by the Liquidator appointed by the Hon'ble NCLT, Hyderabad Bench vide order I.A. 1423 of 2022 in C.P. (B) No. 7477/HDB/2019 dated 31.03.2023 (date of receipt of order - 10.04.2023) under The Insolvency and Bankruptcy Code, 2016 ("Code").

The bidding shall take place through online e-auction service provider LinkStar Infosys Private Limited at www.eauctions.co.in; Email id: admin@eauctions.co.in Mobile No.: +91 9870099713.

Sr. No.	Particulars	Details
1.	Date and Time of Auction	Date: 18 April, 2024 Time: 3:00 p.m. to 5:00 p.m. (with unlimited extension of 5 minutes)
2.	Address and e-mail of the Liquidator as registered with IBBI	IBBI Reg. Address: C-100, Sector-2, Noida, Uttar Pradesh - 201301, India. Reg. Email id: deepak.mai@insolvencyservices.in
3.	Correspondence Address	Address: C-100, Sector-2, Noida, Uttar Pradesh - 201301, India. Project specific email id: cirp.indbarath@gmail.com

Asset Description	Reserve Price# (R) In Rs.	Earnest Money Deposit (EMD) in (Rs.)	Bid Incremental Value (Rs.)
BLOCK-I** 1. Buildings located at plant premises i.e. at Tuticorin, Tamil Nadu & 2. Plant & Machinery located at the plant premises i.e. at Tuticorin Tamil Nadu.	165,93,13,813	8,29,65,691	1,00,00,000
BLOCK-II Land (approx. 129.73 acres) located at Hankon Village, Karwar, Karnataka	13,04,55,662	65,22,783	50,00,000
BLOCK-III Securities and Financial Assets	5,01,23,736	25,06,187	50,00,000

*The reserve price is exclusive of applicable Taxes, if any

Important Notes:

- The sale shall be on "AS IS WHERE IS", "AS IS WHAT IS", "WHATEVER IT IS", "WHATEVER THERE IS" and "WITHOUT RECOURSE BASIS" and as such, the sale shall be without any kind of warranties and indemnities. The sale is conducted under the provisions of the Insolvency and Bankruptcy Code and the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 made thereunder.
- The present Sale Notice must be read along with the E-Auction Process Documents wherein details of the process and timelines for submission of eligibility documents, site visit, due diligence etc. are outlined. The said E-Auction Process Document will be available on the website of e-auction service provider LinkStar Infosys Private Limited (LinkStar) website: www.eauctions.co.in from 15 March, 2024.
- Interested bidders shall participate after mandatorily reading and agreeing to the relevant terms and conditions as prescribed in the E-Auction Process Document and accordingly, submit their expression of interest by 29 March, 2024 in the manner prescribed in the E-Auction Process Document.
- The Liquidator has the absolute right to accept or reject any or all offer(s) or adjourn/postpone/cancel/modify/terminate the e-Auction terms & conditions or withdraw any assets thereof from the auction proceeding at any stage without assigning any reason thereof.
- As per proviso to sub-clause (f) of clause (1) of section 35 of the Code, the interested bidder shall not be eligible to submit a bid if it fails to meet the eligibility criteria as set out in section 29A of the Code (as amended from time to time).
- ** Time of around nine months from Acceptance of LOI is permitted to the Successful Bidder for removal/lifting of Building and Plant & Machinery, subject to deposit of entire bid amount.

Deepak Sai-
Liquidator of Ind-Barath Thermal Power Limited (in Liquidation)
Regn. No.: IBBI/PPA-001/PP-00676/2017-2018/11149 | AFA Validity: November 19, 2024
Date: 15/03/2024 | Place: Noida, UP
E-mail ID: deepak.mai@insolvencyservices.in

NOTICE
RECORD DATE FOR INCOME DISTRIBUTION CUM CAPITAL WITHDRAWAL (IDCW)
NOTICE is hereby given that Sundaram Trustee Company Limited, the Trustee to Sundaram Mutual Fund, has declared Income Distribution cum capital withdrawal (IDCW) on the face value of ₹ 10/- under the following scheme:

Scheme Name	Plan - Option	Record Date#	Amount of IDCW* (₹ per unit)	NAV per unit as on March 13, 2024 (₹)
Sundaram Diversified Equity	Regular Plan - Quarterly IDCW	March 19, 2024	0.115	15.2839
	Direct Plan - Quarterly IDCW		0.138	18.4334

Or subsequent business day if the specified date is a non-business day.
* Income Distribution will be done/IDCW will be paid, net of tax deducted at source, as applicable.

Pursuant to the payment of IDCW, the NAV of the scheme will fall to the extent of payout and statutory levy, if applicable. The IDCW payout will be to the extent of above mentioned IDCW per unit or to the extent of available distributable surplus, as on the Record Date mentioned above, whichever is lower. Past performance may or may not be sustained in future. All unitholders under the IDCW Option of the above-mentioned scheme, whose name appears on the Register of Unitholders on the aforesaid Record Date, will be entitled to receive the IDCW. The above stated quantum of IDCW and the Record Date were approved by the Board of Directors of Sundaram Trustee Company Limited vide their circular resolution dated March 14, 2024.

For Sundaram Asset Management Company Ltd
R Ajith Kumar
Company Secretary & Compliance Officer

Place: Chennai
Date: March 15, 2024

For more information please contact:
Sundaram Asset Management Company Ltd
(Investment Manager to Sundaram Mutual Fund)
CIN: U93090TN1996PLC034615

Corporate Office: 1st & 2nd Floor, Sundaram Towers, 46, Whites Road, Royapettah, Chennai-14.
Contact No. (India) 1860 425 7237, (NRI) +91 40 2345 2215
Fax: +91 44 2841 8108. www.sundarammutual.com
No. 21, Patullos Road, Chennai 600 002.

Regd. Office:

Mutual Fund investments are subject to market risks, read all scheme related documents carefully.

फॉर्म जी

कलर रूफ (इंडिया) लिमिटेडकरिता स्वारस्याची अभिव्यक्ती आमंत्रित

महाराष्ट्रातील खोपोली व तळोजा आणि तामिळनाडूतील इरोडे येथे कलर कोटेड मेटल शीट्स व प्रोफाइल उद्योगांमध्ये कार्यरत (इन्सॉल्व्हेंसी अॅन्ड बँकप्युट्सी (कॉर्पोरेट व्यवसायिकता परिसमापन ठराव प्रक्रिया) विनियमन, २०१६ च्या विनियमन ३६ ए(१) अंतर्गत)

संबंधित तपशील	
१	कॉर्पोरेट ऋणको यांचे नाव पॅन/सीआयएन/एलएलपी क्रमांक यांच्यासह
२	नोंदणीकृत कार्यालयाचा पत्ता
३	वेबसाइटचे युआरएल
४	ठिकाण जिथे बहुतांश स्थिर मालमत्ता स्थित आहे
५	महत्वाची उत्पादने/सेवा यांची क्षमता
६	गत वित्तीय वर्षात महत्वाची उत्पादने/सेवा यांची संख्या आणि प्रमाण :
७	कर्मचारी/कामगारांची संख्या
८	पुढील माहिती न्यात शेवटच्या उपलब्ध वित्तीय परिक्रमांसह (परिशिष्टांसह) दोन वर्षांसाठी, धनकोची यादी, महत्वाच्या घटनांच्या आवश्यक त्या तपसूचा येथे उपलब्ध आहेत
९	रिझॉल्युशनस अन्वयेन्ट्स साठी फक्त निष्पाव्या कलम २५ (१) (एच) अनुसार येथे उपलब्ध आहे
१०	स्वारस्याची अभिव्यक्ती प्राप्त करण्याची शेवटची तारीख
११	प्रस्तावित रिझॉल्युशन प्रोसेसनुस यांची प्रारूप यादी जाहीर करण्याची तारीख
१२	प्रारूप यादीला आक्षेप सादर करण्याची शेवटची तारीख
१३	संभाव्य ठराव अर्जदारांची अंतिम यादी जारी करण्याची तारीख
१४	संभाव्य ठराव अर्जदारांसाठी माहितीचे शपथ, मूल्यांकन निकष तसेच ठराव आराखड्याची विनंती सादर करण्याची तारीख
१५	ठराव आराखड्याच्या सादरीकरणाकरिता अंतिम तारीख
१६	स्वारस्याची अभिव्यक्ती सादर करण्यासाठी ई-मेल तपशील

वर्ष	विक्री परिमाण (एमटी)	विक्री मूल्य (लाखात)
२०२२-२३	९४३४	८३९०
२०२१-२२	३९६६८	३८१९७
२०२२-२३	६१९३४	४०००४

सही/-

श्री. अशुतोष अग्रवाला

नोंदणीकृत क्रमांक : IBBI/IPA-001/IP-P01123/2018-2019/11901

नोंदणीकृत पत्ता : डी-१००५, अशोक टॉवर्स, डॉ.एस.एस.राव रोड, फॉरेन, मुंबई - ४०००१२.

कलर रूफ (इंडिया) लिमिटेडकरिता

दिनांक : १५.०३.२०२४

ठिकाण : मुंबई

